

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/797/(IB)/2018  
NAME OF THE PETITIONER(S) : PIONEER ARUNACHALAM PACKAGING PVT LTD  
NAME OF THE RESPONDENT(S) : MOHAN BREWARIES & DISTILLERIES LTD  
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

- 1. Sarasika for  
Rahul Balaji Counsel for Respondent Sarasika
- 2. A. G. SORANVARAYANA For D. C. V. S. S. S.

**ORDER**

Counsel for Petitioner/Operational Creditor present. Counsel for Respondent/Corporate Debtor present. Counsel for Respondent stated that the talks for settlement are in progress between the parties and the matter is likely to be settled. She prayed for time for submitting the outcome of talks in this regard. At request, time is enlarged. **Put up on 07.09.2018.**

*-sd-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd-*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)